

drawn up for decentralisation of the industries and the steps taken for their implementation?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Regulation of industrial locations is required to be done by State Governments, keeping in mind the local conditions and requirements and their respective spatial development plans, zoning and town planning laws. However, the Central Government, with a view to bringing about dispersal of industries offer a number of incentives such as priority in licensing, concessional finance etc., for entrepreneurs setting up units in industrially backward areas.

Letters of Intent for Operation of Air Taxis

178 SHRI VAMANRAO MAHADIK:
SHRI BRJ BHUSHAN TI-
WARI:
SHRI LOKANATH CH-
OUDHARY:
SHRI G. M. BANATWALLA:
SHRI KODIKKUNNIL
SURESH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have issued letters of intent to the operators of the air taxis in the country;

(b) if so, the number of such letters of intent issued so far and the norms for issuing the same;

(c) the type of aircraft and routes permitted to them for operation and their time schedules; and

(d) the details of the applicants who have been granted the aforesaid permits, indicating the number of Non-Resident Indians, established business houses and the rest?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). The Air Taxi operators certificate have so far been issued to three applicants and also no objection in principle has been given to eighteen applicants under the Air Taxi Scheme. Certificates are issued after verifying the ability of the applicants to operate Air Taxis in accordance with the guidelines.

Under the new guidelines, fixed wing aircraft with a minimum seating capacity of 15 or helicopters are eligible to be used for Air Taxi operations. The service can be operated to all airports open to scheduled operations with the permission of the airport authority concerned. The details are given in the Statement A and B below.

STATEMENT-A

Details of Applicants given Air Taxi Operators Permit

Operators Using Aircraft available in India

	<i>Name</i>	<i>Type of Aircraft</i>	<i>Seating Capacity</i>
	<i>1</i>	<i>2</i>	<i>3</i>
(1)	Delhi-Gulf Airways Services Pvt. Ltd., New Delhi	Ecureil AS-350B	5
(2)	Maneckji Aviation Pvt. Ltd., Bombay	Bell 47G-5 Dornier 228	4 18

Operators Intending to Import Aircraft with NRI Funds

(1)	India International Airways Pvt. Ltd., New Delhi	HS. 125	7
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STATEMENT-B*Details of Applicants given no Objection in Principle**Applicants intending to use Aircraft Available in India*

Name		Type of Aircraft		Seating Capacity
1		2		3
(1)	M/s Tata Iron & Steel Company Ltd. New Delhi.	(i)	King Air C-90	7
		(ii)	Cessna T/303	5
		(iii)	Cessna T/310	4
		(iv)	Bonanza A-35	3
2.	M/s Indamar Company Pvt. Ltd., Bombay.	(i)	King Air C-90	4
3.	M/s Indian Metal & Ferro Alloys Ltd., New Delhi.	(i)	Cessna	3
		(ii)	Barron B-55	5
		(iii)	Chetak Helicopter Chetak A-III	5

<i>Name</i>		<i>Type of Aircraft</i>		<i>Seating Capacity</i>
	<i>1</i>		<i>2</i>	<i>3</i>
4	M/s Aprana Aviation Pvt. Ltd., New Delhi.	(i)	Maule M-5	3
		(ii)	Cessna Sky Master P-337-H	
		(iii)	Dornier-228	5
5.	M/s National Airports Authority, New Delhi.	(i)	HS-748 VT-EFQ VT-EFR	19
		(ii)	DC-3 VT-CTV	16
		(iii)	DO-228 VT-ENK VT-EPU	15
6.	M/s Jagson International (P) Limited, New Delhi.	(i)	Dornier-228	19

Applicants intending to Import Aircraft with NRI Funds

<i>Name of the Party</i>		<i>Regn. & Type of Aircraft</i>		<i>Seating Capacity</i>
1		2		3
(1)	M/s Asia Funds Ltd., New Delhi.	(i)	Beech craft Super King-300	13-14
		(ii)	British Aerospace 125-800	12-13
		(iii)	Helicopter Bell 412 SP	-14-
2.	M/s Dalmia Resorts International (P) Ltd., New Delhi.	(i)	Turbo Prop Aircraft	8-9
3.	Capt. P. Pandey NRI, Denmark.	(i)	Marlin Fairchild I.V.C. & 300 Falcon Jet.	not given.
4.	M/s Air Asiatic Ltd., Madras.	(i)	F-27/F-50 (Under Lease) (Finance Model)	40-50
5.	M/s Liyods Steel Industries Ltd., Bombay	(i)	Beach craft 1900 King Air. Executive Liner.	14-16

325 Written Answers

SAFAVAN 16, 1912 (SAKA)

Written Answers 326

<i>Name of the Party</i>		<i>Regn. & Type of Aircraft</i>		<i>Seating Capacity</i>
1		2		3
		(ii)	-do-	17
6.	Trans Bharat Aviation Pvt. Ltd., New Delhi.	(i)	Jet Aircraft (Twin Engine)	8-15
		(ii)	Turbo Prop Aircraft (Twin Engine)	7-18
7.	Eastern India Air Taxi Service (P) Ltd., Calcutta.	(i)	Cessna Citation	7
		(ii)	Falcon F-20	15
8.	M/s Phonix Airlines India Ltd., Madras.	(i)	Bell Helicopter B-206-B	
		(ii)	F-50/F-27	50-40
9.	M/s General Marketing & Manufacturing Co. Ltd., New Delhi.	(i)	Turbo Prop Aircraft.	10

<i>Name of the Party</i>		<i>Regn. & Type of Aircraft</i>		<i>Seating Capacity</i>
<i>1</i>		<i>2</i>		<i>3</i>
10.	The Eagles of Bharat Airways Ltd., Ahmedabad	(i)	Cessna 421/B (Already purchased)	8
11.	Sqdr. Ldr. C.L. Knosla (Retd.) C/o Link India Airways (P) Ltd.	(i)	Viator (AP-68-TP600)	10
		(ii)	P68C & TC	6
		(iii)	P68C (Observer)	6
12.	Skarian India (P) Ltd., New Delhi.	(i)	Boeing Aircraft	100/140